

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 192 of 2013

Dated : 19th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tamil Nadu Transmission Corporation Ltd. Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

**Counsel for the Respondent(s) : Ms. K. Dhanalakshmi,
(Dy. Director)**

ORDER

Written submissions have been filed by the Respondent – 'Commission' after serving copy on the other side. The Learned Counsel for Appellant seeks some time to file rejoinder submissions. Accordingly, he is directed to file rejoinder submissions on or before 2.1.2014 after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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